

(b) to (d) The repayments of the loans are made in accordance with the amortization schedules applicable to each loan. The loans are repayable over varying periods, some of them extending even upto 50 years, including in certain cases grace periods ranging from 1 to 10 years. The amount of interests payable on a loan is calculated on the basis of the outstanding principal amount and the rate of interest applicable to the loans as stipulated in the loan agreements. While the rate of interest is fixed for each loan, the actual amount necessarily depends upon the net amount outstanding and is therefore, based on total drawings less total repayments, during the period to which the calculation pertains. Thus the annual expenditure over servicing of foreign loans will vary from year to year. The amounts paid towards repayment of principal and payment of interest during the three years 1968-69 to 1970-71 are as follows (Rs. crores)

Year	Principal	Interest
1968-69	263.8	181.0
1969-70	299.0	191.6
1970-71	309.8	198.0 (estimated)

(c) In view of the heavy debt payments arising mainly on account of relatively hard terms of loans contracted earlier, the World Bank arranged for a review of the matter in 1967 and on the basis of this review, members of the Consortium agreed to provide debt relief for the three years 1968-69 to 1970-71 as follows

Year	Amount	(Rs. crores)
1968-69	76.19	
1969-70	80.27	
1970-71	85.55	

Further debt relief for 1971-72 is also being considered.

Air-India Boeing 707 Burnt at Santa Cruz Airport

* 275 SHRI H. M. PADEL Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether an Air India Boeing 707 was completely burnt during take-off at the Santa Cruz airport on January 23, 1971,

(b) if so, the estimated loss as a result thereof, and

(c) whether the cause of incident has been investigated and if so, the broad details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH)

(a) Yes, Sir

(b) The aircraft was insured for six crore rupees which amount has been realised from the insurers.

(c) An investigation was made by the Director of Air Safety in the Civil Aviation Department. His finding is that the aircraft went out of control while the technique of a three-engine take off was being demonstrated, and the pilot failed to follow the correct remedial procedure.

Smuggling of Gold into India

* 279 SHRI A. K. SHAH Will the Minister of FINANCE be pleased to state

(a) whether before the enactment of Gold Control Act 1963 the price of Indian Gold was more or less at par with international prices,

(b) if so, the price at present,

(c) whether the present high price of gold offers a lucrative market to smugglers,

(d) if so, the estimated value of gold smuggled into the country after the Act came into being, and

(e) the action taken by Government to check the smuggling of gold?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) (a) Since in December, 1962, the price of Gold in India was about Rs. 104.75 per 10 grams as against the international price of Rs. 53.58 per 10 grams, it cannot be said that the price of gold in India was more or less at par with the international price before the introduction of the Gold Control in 1963.

(b) The ruling price of gold in Bombay in the month of May, 1971 has ranged between Rs. 195 and Rs. 202 per 10 grams while the open market price in London during May, 1971, ranged between Rs. 96.16 per 10 grams and Rs. 98.50 per 10 grams.

(c) Yes, Sir.

(d) There are no reliable means of estimating the value of gold smuggled into the country before or after the introduction of the Gold Control in 1963. However, Government is fully aware of the large scale smuggling operations in gold.

(e) The following measures have been taken to prevent smuggling of contraband goods including gold: Systematic collection and follow-up of information, keeping a watchful eye on the suspected smugglers, rummaging of suspected vessels or aircraft and patrolling of vulnerable sectors along the coast and the land frontiers. Some senior officers of the rank of Collectors of Customs, Additional Collectors of Customs and Assistant Collectors of Customs have been posted in vulnerable areas to look after anti-smuggling work exclusively. Customs Act, 1962 has been amended making additional provisions to take special measures for the purpose of checking illegal import and export of certain commodities and facilitating their detention. The position is also reviewed frequently in the light of the information collected, for suitable action.

Plane Crash in Kulu

*281. SHRI N. K. SANGHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether any investigation was ordered on the plane crash in Kulu on April 30, 1971 which resulted in the death of three persons;

(b) if so, whether any report has been received by Government detailing the probable causes of the crash; and

(c) whether it is a fact that the plane took off from the airport when visibility was poor and if so, how the plane was allowed to take off?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). Yes, Sir. The investigation is still in progress.

Flying Clubs facing Closure

*282. SHRI B. K. MODAK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Flying Clubs in the country are facing closure because of Government's decision to reduce the subsidy paid to them;

(b) if so, the reasons for the above decision of Government; and

(c) whether Government are compelling the Flying Clubs to purchase Pushpak trainees' aircraft and if so, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) No, Sir. There has been no reduction in the prescribed rates of subsidy and subvention received by the Flying Clubs included in the Flying Subsidy Scheme.

(b) Does not arise.

(c) No, Sir; but Pushpak is the only trainer aircraft in this category produced in the country.

Step taken to Promote Internal Tourism in the Country

*286. SHRI P. K. DEO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the steps taken by Government so far to promote internal tourism in the country by way of providing cheap hotels, parking places for tourists buses and other basic facilities; and

(b) whether Government propose to consider the question of providing basic facilities to the internal tourists in big cities like Delhi, Bombay, Madras and Calcutta?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Under its loan scheme, the Department of Tourism grant loans on easy terms for the